

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 1/2017,3/2017, in Petition(s) for Special Leave to Appeal (C)
No(s). 28711-28712/2010

UDAI NARAIN RAI (NOW MAJOR)

Petitioner(s)

VERSUS

BOARD OF REVENUE U.P. AND ORS. & ORS.

Respondent(s)

(FOR RESTORATION ON IA 1-2/2017
FOR CONDONATION OF DELAY IN FILING APPLICATION FOR RESTORATION ON
IA 3-4/2017)

Date : 23-07-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBER]

For Petitioner(s) Mr. Nirnimesh Dube, AOR

For Respondent(s)

Mr. Amit Kumar, AOR

Mr. U.P. Wadhwani, Adv.

Mr. Somesh Chandra Jha, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is granted to learned counsel for the
petitioner to take fresh steps for service on Respondent No.7 in
SLP (C) No.28711 of 2010.

(RAJNI MUKHI)
SR. PERSONAL ASSISTANT

(SUMAN JAIN)
BRANCH OFFICER